

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

Appeal No. 164/252/ND/2017

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: Foresight Microtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

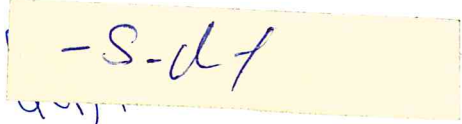
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Easha Kadian, Counsel for the Income Tax Department Mr. S. S. Bhati, PCS
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ORDER

No report has been received from the ROC in this case. The petitioner submits that the copy of the report has been received by him in respect of Foresight Metal and not in the name of Petitioner Company i.e. Foresight Microtech. Mr. Manish Raj, Company Prosecutor for the ROC should take appropriate steps to file the report in this case.

To come up for further consideration on 30th January, 2018.


(R. Varadharajan)
Member (J)


(Ina Malhotra)
Member (J)